

As regards the financial business, the House discussed the Supplementary Demands for Grants, Railways and General 2005-2006 for 4 hours and 23 minutes and 3 hours and 58 minutes respectively before passing the same along with the related Appropriation Bills.

As regards Private Members' Business, two Resolutions were considered by the House. The discussion on the special economic package for speedy construction of national highways and railway lines in Keonjhar and Sundargarh districts of Orissa moved by Shri Jual Oram continued for 1 hour and 53 minutes. The Resolution was withdrawn by the leave of the House. Another Resolution moved by Shri Sarbananda Sonowal regarding the steps for balanced and equitable development of all parts of the country was also taken up for consideration and discussed for about 20 minutes. However, the discussion was not concluded.

During this period, 3 reports, 10 Action Taken Reports and 4 Reports on Bills of Departmentally-related Standing Committees were presented.

During the last week, we lost 26 minutes of valuable time due to interruptions and adjournments. The House, however, sat late and worked extra for as many as 7 hours and 41 minutes to transact essential items of business.

Out of the 7 hours and 41 minutes for which the House sat late, 1 hour and 59 minutes were devoted to raising matters of urgent public importance after the normal business of the House was over.

I wish to convey my thanks to the hon. Members for their co-operation in the conduct of the proceedings I hope we will be utilising the time of the House in this manner.

12.05 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to lay on the Table a copy of the Fifth Progress Report (Hindi and English versions) on the

action taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters pertaining thereto.

(Placed in Library, See No. LT 3298/05)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, (व्यवधान)

MR. SPEAKER: You have not given any notice. Please sit down.

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): Sir, I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Tribal Cooperative Marketing Development Federation of India Limited, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3300/05)

THE MINISTER OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI T.R. BAALU): Sir, I beg to lay on the Table-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (a) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2004-2005.
 - (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3301/05)